शहरी विकास विभाग, (संसदीय शाखा) राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार 09वॉ तल, सी - विंग, दिल्ली सचिवालय आई.पी एस्टेट, नई दिल्ली-110002

एफ. 53 (3) अता० प्र0-69/द्वि. सत्र (बजट सत्र) 2025/दिविस/श.वि./363-365 दिनांकश्प.03.2025

सेवा में,

उप सचिव (प्रश्न शाखा) दिल्ली विधानसभा सचिवालय, राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार पुराना सचिवालय, दिल्ली-110054.

अतारांकित प्रश्न विधानसभा विषय:- दिल्ली दिनांक 26.03.2025 को सदन की बैठक हेतु।

विक्रोध रिक संख्या..6.9....,श्री

महोदय,

आपको उपरोक्त विषय में उद्धृत विधानसभा प्रश्न के उत्तर की 100 प्रतियाँ, माननीय मंत्री, शहरी विकास विभाग, दिल्ली सरकार, द्वारा अनुमोदित अग्रिम कार्यवाही हेतु संलग्न है।

संलग्नः उपरोक्तानुसार

भवदीय

-सचिव (सं0 शा0)

प्रतिलिपि:-

1. सचिव, माननीय शहरी विकास मंत्री, दिल्ली सचिवालय, नई दिल्ली को प्रश्न के उत्तर की दो

2. निदेशक, सूचना एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली को प्रश्न के उत्तर की 100 प्रतियों सहित।

उप-सचिव (सं० शा०)

शहरी विकास विभाग राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार 9वां तल, सी–विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली–110002.

मान्नीय विधायक का नाम

: श्री विशेष रवि

दिनांक

: 26.03.2025

विधानसभा अतारांकित प्रश्न संख्या

: 69

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

सं.	प्रश्न	उत्तर			20			
	विधायक निधि क अतंगते शहरी विकास विभाग दिल्ली सरकार से ओपन जिम एव झूले लगाने के लिए किन-किन विधानसभाओं रे	संलग्न है। सितम्बर 2024 के बाद से विधायक निधि के अंतर्गत शहरी विकास विभाग सितम्बर 2024 के बाद से विधायक निधि के अंतर्गत शहरी विकास विभाग दिल्ली सरकार से ओपन जिम एवं झूले लगाने के लिए निम्न दिल्ली सरकार से अपन जिसम के उद्यान विभाग को सैंक्शन्स प्राप्त						
	कितनी सैंक्शन्स आपके पार आई, कृपया पूर्ण विवरण दें;	त् हुई:- क .सं.	विधानसभा	ओपन जिम लगाने के लिए प्राप्त सँक्शन्स	झूले लगाने के लिए प्राप्त सैंक्शन्स			
		1	AC No - 42	2	4			
		1	AC No - 50	0	7			
		3	AC No - 39	1	1			
		4	AC No - 62	13	0			
		5	AC No -23	5	0			
		6	AC No -1	11	12			
		7	AC No - 13	0	2			
		8	AC No -9	2	2			
		9	AC No - 16	0	4			
य	इन सभी सैंक्शन्स में कितने स्थान पर ओपन ि एवं झूले लगाए जा चुके हैं अगर शहरी विकास कि द्वारा आई सैंक्शन्स पर क नहीं हुआ है तो इसका क बताएं और जिम्में अधिकारी का नाम बताएं;	भाग (ग) काम जरण कार्य विदार है त	ा) पर झूले लगाए उ एवं (घ):- निष्पादन हेतु दर	जा चुक है। अनुबन्ध के अंतर्गत	कार्यों का आवंटन प्रकिया के अंतिमकरण (finalization लगाने के कार्यों को करवा			
घ	उपरोक्त पूछे गए सभी अ जिम एवं झूले कब संबंधित विधानसभा क्षेत्र लगा दिए जाएंगे, कृपया विवरण दें?	तक						

J.P. MEENA

Dy. Secretary (U.D./P.C.)

Govt. of NCT of Delhi

Delhi Secretariat

I.P. Estate, New Delhi-02

(Data AC-01 to 35)

5. No.	AC No.	MLA Name	Name of Work	Agency	Year	Revised Estimated cost (Rs. in	Status
1	1	Sh. Sharad Kumar Chauhan	Installation of open Gym Equipment in Park Opp H. No63, Mahila Park, Near Sai Mandir, Punjabi Colony Narela, W. No. 01/Narela Zone.	MCD	2024-25	8.38	sanction issued
2	1	Sh. Sharad Kumar Chauhan	Installation of open Gym Equipment in Park RSP Opp H. No. A95, Gautam Colony, Narela, W. No01/Narela Zone.	MCD	2024-25	8.38	sanction issued
3	1	Sh. Sharad Kumar Chauhan	Installation of open Gym Equipment in Park RSP opp. H.N.C-08, Gautam Cly. Narela, W. No. 1	MCD	2024-25	8.38	sanction issued
4	1	Sh. Sharad Kumar Chauhan	Installation of open Gym Equipment in Sant Shiromani Ravidas ji Aashram, RWA Pana Udhyan, Narela, W. No. 01/Narela Zone.	MCD	2024-25	8.38	sanction issued
5	1	Sh. Sharad Kumar Chauhan	Installation of open Gym Equipment in Park Opp Mukhija X-ray Lab, Punjabi Colony W. No01/Narela Zone.,	MCD	2024-25	8.38	sanction issued
6	1	Sh. Sharad Kumar Chauhan	Installation of open Gym Equipment in Park Opp. H. No. 2118, Six Shaheed Narela, W. No. 01/ Narela Zone.	MCD	2024-25	8.38	sanction
7	1	Sh. Sharad Kumar Chauhan	Installation of open Gym Quipment in Arya Samaj Ashram, Narela Zone.	MCD	2024-25	8.38	sanction issued
8	1	Sh. Sharad Kumar Chauhan	Installation of open Gym Equipment in Park opp. Flat No. 206 Janta Flat (EWS) House Pkt-1 Sec. A-5 Narela	MCD	2024-25	8.38	sanction issued
9	1	Sh. Sharad Kumar Chauhan	Installation of open Gym Equipment in Park in EWS H. No. 660, Near MCD School, Sec-A5, W. No. 03/Narela Zone.	MCD	2024-25	8.38	sanction issued
10	1	Sh. Sharad Kumar Chauhan	Installation of open Gym Equipment in Park R/Scheme Pkt. 12 Sec. A-5, W. No 03/Narela Zone.	MCD	2024-25	8.38	sanction
11	1	Sh. Sharad Kumar Chauhan	Installation of open GYM Equipment's in Park in Pocket-5, Sector A6, Opp. Mother Dairy. W. No3, Narela	MCD	2024-25	8.38	sanction
12	1	Sh. Sharad Kumar Chauhan	Installation of Children Play Equipment's at Park Pocket-5, Sector-A6, Opp. Mother dairy. W. No3, Narela	MCD	2024-25	5.74	sanction

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	6 Sh. Mohinder Goyal	PROVIDING & INSTALLATION OF CHILDREN PLAY EQUIPMENTS IN MAHADEV PARK VIJAY VIHAR SECTOR-4 ROHINI,WARD NO.24,				sanction
13		ROHINI ZONE.	MCD	2024-25	7.23	issued
14	6 Sh. Mohinder Goyal	PROVIDING & INSTALLATION OF CHILDREN PLAY EQUIPMENTS IN BETWEEN B&C BLOCK SECTOR-1 AVANTIKA ROHINI WARD NO.24 ROHINI ZONE.	MCD	2024-25	7.23	sanction issued
14	6 Sh.	PROVIDING & INSTALLATION OF				
15	Mohinder Goyal	CHILDREN PLAY EQUIPMENTS IN PARK OPP. H.N. 129 MCD COLONY SECTOR-4 ROHINI WARD NO.24, ROHINI ZONE.	MCD	2024-25	7.23	sanction issued
10	9 Sh. Rituraj Govind	PROVIDING & INSTALLATION OF OPEN GYM EQUIPMENT IN PARK NEAR NANGLOI RAILWAY STATION KIRARI, WARD NO.37, ROHINI ZONE.				Sanction
16			MCD	2024-25	5.68	issued
17	9 Sh. Rituraj Govind	PROVIDING & INSTALLATION OF CHILDREN PLAY EQUIPMENT AT PARK NEAR NANGLOI RAILWAY STATION, PREM NAGAR KIRARI, IN WARD NO.37, ROHINI ZONE.	MCD	2024-25	10.29	Sanction issued
18	9 Sh. Rituraj Govind	The second contract of	MCD	2024-25	5.68	Sanction issued
19	9 Sh. Ritura Govind		MCD	2024-25	5.56	Sanction issued
20	12 Smt. Rakh Birla	i Providing and Fixing of 04 Nos. Open Gym at Block-X,K,L & M in Ward No-49A, Mangolpuri, AC-12	DUSIB	2024-25	32.47	Sanction
21	12 Smt. Rakh Birla			2024-25	16.23	Sanction
22	12 Smt. Rakl Birla	Providing and Fixing of 04 Nos. Open Gym at Block No-C,E,F,&Q in Ward No-50, Mangolouri in AC-12	DUSIB	2024-25	32.47	Sanction issued
23	13 Sh. Vijender Gupta	Const of plateform for Gym equipments in park in Pocket D-13 Sector -7 in ward 52/M-I RZ		2024-25	2.89	Sanctio issued
24	16 Smt. Pree Jitender Tomar	CHILDREN PLAY EQUIPMENTS IN PARK OPP. H.NO.E-206, SHAKURPUR IN KPZ.	MCD	2024-25	7.76	Sanctio issued
25	16 Smt. Pred Jitender Tomar	PROVIDING & INSTALLATION OF CHILDREN PLAY EQUIPMENTS IN PARK BEHIND I-BLOCK MINICIPAL SCHOOL SHAKURPUR J.J. COLONY KPZ.		2024-25	7.76	Sanctio issued

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26	16	Smt. Preeti Jitender Tomar	PROVIDING & INSTALLATION OF CHILDREN PLAY EQUIPMENTS IN VARDHMAN VATIKA, TRI NAGAR KPZ.	MCD	2024-25	7.76	Sanction issued
27	16	Smt. Preeti Jitender Tomar	PROVIDING & INSTALLATION OF CHILDREN PLAY EQUIPMENTS IN PARK BEHIND H.NO.01, RAJ NAGAR KPZ.	MCD	2024-25	7.76	Sanction issued
28	23	Sh. Vishesh Ravi	Providing and fixing exercise fitness equipment (open gym) at Aram Bagh A-Block in Karol Bagh Constituency-23. NOC is placed at page 244/C	I&FC CD-II	2024-25	52.12	Sanction issued
29	23	Sh. Vishesh Ravi	Providing and fixing Open Gym equipments and swings in Karol Bagh Assembly Constituency, AC-23 at 4536XV Dal Mandi Paharganj	I&FC CD-II	2024-25	77.66	Sanction issued
30	29	Sh. Jarnail Singh	Providing and fixing gym equipments at Shaheed Simiriti Uddyaan, Tilak Nagar	DUSIB	2024-25	14.29	Sanction issued
31	31	Sh. Mahinder Yadav	Development of 03 No.s Park by Providing and fixing outdoor exercise equipments along left bank of Supplementary drain on RD 34100m, RD33600m, RD32420m in VikasPuri Assembly Constituency AC-31	I&FC	2024-25	87.62	Sanction issued
32	34	Sh. Gulab Singh	Installation of open gym equipments and RCC Benches at various locations in 980 EWS Flats at Sector 16B Site-1 Dwarka (AC-34)	DUSIB	2024-25	30.84	Sanction issued

Date (AC-36 to 70)

Sl.no.	AC no.	MLA	Name of work	Aganas	Chahur	Rs. in
1	39	Durgesh	Supplying and installation of children play equipments	Agency MCD	Status Sanction	Lakhs 1.57
2	39	Pathak Durgesh	at C-601 Wala park, Inderpuri Supplying and installation of children play equipments		Sanction	1.57
	39	Pathak	at F-611 Wala Park JJ Colony Inderpuri (Radha Krishna Mandir) in Rajinder Nagar Assembly Constituency-39	MCD	issued	1.57
3	39	Durgesh Pathak	Supplying and installation of children play equipments at WZ 860 D Balmiki Mandir Park, Naraina Village	MCD	Sanction issued	9.77
4	39	Durgesh Pathak	Supplying and installation of children play equipments at park near H.No. 2151/13 DTC Store Pandav Nagar, New Patel Nagar	MCD	Sanction issued	9.77
5	39	Durgesh Pathak	Supplying and installation of open gym equipments at Baba Gulab Singh Park, C-Block, Budh Nagar, Inder Puri, Rajinder Nagar Assembly Constituency-39	MCD	Sanction issued	4.64
6	39	Durgesh Pathak	Supplying and installation of open gym equipments at Maharana Pratap Park, New Patel Nagar in Rajinder Nagar Assembly Constituency-39	MCD	Sanction issued	7.65
7	39	Durgesh Pathak	Development of area by providing and fixing the children's swing at JJC Rajiv Gandhi Camp in Rajinder Nagar Assembly Constituency (AC-39)	DUSIB	Sanction issued	9.5
8	40	Arvind Kejriwal	Providing and fixing of playing equipment for residents children park Pandara Road	NDMC	Sanction	13.66
9	40	Arvind Kejriwal	Providing and fixing of playing equipments at various parks of R-II Division at Lodhi Colony, Jor Bagh colony and B.R. camp	NDMC	Sanction issued	19.27
10	40	Arvind Kejriwal	Providing and fixing of playing equipments at parks behind 110-113 Jor Bagh	NDMC	Sanction issued	11.15
11	40	Arvind Kejriwal	Providing and fixing kids play equipments at various location in NDMC area.	NDMC	Sanction issued	39.97
12	40	Arvind Kejriwal	Providing & Fixing of playing equipments i.e. swings, monkey bar, etc. under area fall in R-III division.	NDMC	Sanction issued	37.71
13	42	Madan Lal	Supply & Installation of Children Play Equipments at Park C-Block, Lajpat Nagar-1 in Central Zone	MCD	Sanction	2.07
14	. 42	Madan Lal	Supply & Installation of Open Gym Equipment in Puneet Dutt Park, Defence Colony Central Zone	MCD	Sanction issued	1.94
15	42	Madan Lal	Supply & Installation of children play equipment & open gym in equipments in different park of Kasturba Nagar (AC-42) assembly constituency	MCD	Sanction issued	32.48
16	45	Naresh Yadav	Supply & Installation of Children play equipment at park Desu Park, J-Block Saket in Front of Apeejay School, South Zone.	MCD	Sanction issued	2.57
17	45	Naresh Yadav	Enolave, Saket South Zone	MCD	Sanction issued	3.43
18	48	Ajay Dutt	Providing and fixing open Gym at various location in Madangir, Pushp vihar & Khanpur ward in Ambedikar Nagar Constituency AC-48.	1&FC	Sanction issued	64.66
19	50	Sourchb Supply and installation of open gym equipments		MCD	Sanction issued	3.41
20	50	Saurabh Supply and installation of open gym equipments at I- Bhardwaj Block, C.R. Park, South Zone		MCD	Sanction issued	3.41
21	50	Saurabh Bhardwaj	Supply & installation of children play equipments at Sishu park, SFS flat, Shaikh Sarai, Ph-1 South Zone	MCD	Sanction issued	1.57

2	50	Saurabn	Supply & installation of children play equipments at Shiv mandir park, opp. Prachin Shiv mandir, Chirag Delhi South Zone	MCD	Sanction	1.57
3	50		Supply & installation of children play equipments at banjara park, banjara basti, savitri nagar South Zone	MCD	Sanction issued	1.57
24	50	Saurabh	Supply & installation of children play equipments at	MCD	Sanction	1.57
25	50	Bhardwaj Saurabh	park at Pocket-J, Shaikh Sarai, Ph-1 South Zone Supply & installation of children play equipments at	MCD	Sanction issued	1.57
26	50	Bhardwaj Saurabh Bhardwaj	park at Pocket-F, Shaikh Sarai, Ph-1 South Zone Supply & installation of children play equipments at park at Police Station, R-Block, Ward No. 173, South	MCD	Sanction issued	9.93
27	50	Saurabh Bhardwaj	Zone Supply & installation of children play equipments at park at Pampose Enclave, Ward No. 173, South Zone	MCD	Sanction issued	1.57
28	50	Saurabh Bhardwaj	Supply & installation of children play equipments at Saraswati park at D-block, East of Kailash, Ward No. 173, South Zone	MCD	Sanction issued	1.57
29	50	Saurabh Bhardwaj	Supply & installation of children play equipments at Saraswati park at E-block, G.K1, Ward No. 173, South Zone	MCD	Sanction issued	9.77
30	50	Saurabh Bhardwaj	Supply & installation of children play equipments at park near H.No. 187, B-block, Mount Kailash, Ward	MCD	Sanction issued	2.68
31	50	Saurabh Bhardwaj	Supply & installation of children play equipments at park at Panchsheel Enclave, A-1 Block, Ward No. 173,	MCD	Sanction issued	9.93
32	50	Saurabh	Supply & installation of children play equipments at park at S Block, G.K. 1, Ward No. 173, South Zone	MCD	Sanction issued	9.93
33	50	Saurabh	Supply & installation of open gym equipments at K-	MCD	Sanction issued	3.43
34	50	Saurabh	Supply & installation of open gym equipments at E-	MCD	Sanction issued	3.85
35	50	Bhardwa Saurabh Bhardwa	Supply & installation of open gym equipments at S-	MCD	Sanction issued	3.85
36	50	Saurabl Bhardw	CONSTRUCTION OF ARTISTIC GAZEBO (Hexagonal) IN THE PARK AT L-2 BLOCK, MA	I&FC CI	Sanction issued	7.62
37	50	Saurab Bhardw	h SUPPLY & INSTALLATION OF CHILDREN PLAY	MCD	Sanction issued	1.57
38	50	Saurah	SUPPLY & INSTALLATION OF CHILDREN PLAY FOUIPMENT IN POCKET B ASHOKA PARK	м-п	Sanction issued	1.8
39	50	Saurab	SUPPLY & INSTALLATION OF CHILDREN PLAY vaj EQUIPMENT IN 52 POCKET PARK CR PARK		Sanction issued	1.57
40	50	Saural	waj ELATKALKAII	MCD	Sanction issued	1.8
41	. 50	Saura Bhard	SUPPLY & INSTALLATION OF CHILDREN PLAY EQUIPMENT IN PARK I 1645 MELA GROUND C PARK	RHORI	Sanction issued	10.1
42	2 5	0 Saura Bhard	SUPPLY & INSTALLATION OF CHILDREN PLAY EQUIPMENT ITEMS FOR REPAIR OF CHILDREN PLAY EQUIPMENT IN DIFFERENT PARKS OF	MCD	Sanction issued	2.8

43	50	Saurabh Bhardwaj	SUPPLY & INSTALLATION OF CHILDREN PLAY EQUIPMENT ITEMS FOR REPAIR OF CHILDREN PLAY EQUIPMENT IN DIFFERENT PARKS OF WARD NO. 173 ASSEMBLY CONSTITUENCY GREATER KAILASH (AC-50)	MCD	Sanction issued	10.34
14	51	Atishi	Providing & fixing of Jhula at different Wards (174, 175, 176) in Kalkaji Assembly Constituency (AC-51).	I&FD	Sanction issued	23.3
45	55	Rohit Kumar	Providing and installation/fixing open Gym at various locations in AC-55 Trilokpuri	1&FC	Sanction issued	35.65
46	56	Mehraulia Kuldeep Kumar	Providing and installation of Open Gym, Badminton Court, Boom Barrier and Children Play Equipment in various locations in Kondly, AC-56.	1&FC	Sanction issued	65.85
47	59	Om Parkash Sharma	Providing and installation/fixing of 10 nos. of open Gym at 2 Nos. in ward no. 205, 2 nos. in ward no. 206, 03 nos. in ward no. 207, 03 Nos. in ward no. 208 & Supply of 5 nos. water coolers with R.O. Attahced at various locations in AC-59 Vishwas Nagar	I & FC	Sanction issued	38.38
48	62	Ram Niwa Goel	S O Com Equipments 9	MCD	Sanction issued	5.53
49	62	Ram Niw	Providing & Installation of Open Gym Equipments a	t i MCD	Sanction issued	5.53
50	62	Ram Niw Goel	as Providing & Installation of Open Gym Equipments a Tikona Park Jwala Nagar (Tikona Park) Ward no.21	MCD	Sanction issued	5.53
51	62	Ram Niw Goel	Subzi Mandi Chhota Bazar Park Ward no.215 SSZ.		Sanction issued	5.53
52	62	Ram Niwas		MCD	Sanction issued	5.53
53	62	Ram Niwa:	Providing & Installation of Open Gym Equipments in Pocket Park-2 Ward no.217 SNZ.	MCD	Sanction issued	5.53
54	62		Providing & Installation of Open Gym Equipments Park -1 Dilshad Colony Ward no.217 SNZ.	in MCD	Sanction issued	5.53
55	62	2.0	Providing & Installation of Open Gym Equipments Park -2 Dilshad Colony Ward no.217 SNZ.	in MCD	Sanction	5.53
56	5 62		Providing & Installation of Open Gym Equipments J&K Pocket Park-1 Dilshad Garden Ward no.217 SN.	MCI	Sanction issued	5.53
5	7 6	1000	Providing & Installation of Open Gym Equipment J&K Pocket Park-2 Dilshad Garden Ward no.217 SN	MCI	Sanction issued	5.53
5	8 6	Go Rai 2 Niw	Providing & Installation of Open Gym Equipments Pocket Dilshad Garden Ward no.217 SNZ.	MC	Sanction issued	5.53
	59 6	100	Providing & Installation of Open Gym Equipments in Pocket Dilshad Garden Ward no.217 SNZ.	MO	Sanction issued	1 5.5
	60	Ra 62 Niv	Providing & Installation of Open Gym Equipments Block Dilshad Garden Ward no.217 SNZ.	in R-	CD Sanction issued	1 5.5